

Reimbursement of actual expenditure to Odisha under SRE

2399. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that actual expenditure made by Odisha Government under Security Related Expenditure Scheme is often restricted on flimsy grounds;

(b) if so, what steps have been taken or proposed to be taken to ensure full reimbursement of actual expenditure to the State Government by relaxing norms and formalities;

(c) whether it is also a fact that the annual advances released to Odisha Government under SRE Scheme is too meagre for which, State Government is depending heavily for day to day requirements; and

(d) whether Government would consider substantial enhancement in the annual advance to the State under SRE scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (d) The Central Government reimburses the expenditure incurred by the Left Wing Extremism (LWE) affected States including Orissa, on anti naxal operations under the Security Related Expenditure (SRE) Scheme. The reimbursement is done on the basis of audit conducted by the audit teams sent to the States, after examining the bills, vouchers etc. in support of the claims made by the State Governments.

The details of funds released to the Government of Orissa during the last three years and the current year as advance under the SRE Scheme are given here under.

Year	Advance (Rs. in lakhs)
2008-09	339.07
2009-10	371.22
2010-11	4445.69
2011-12 (up to 31.07.2011)	2156.62

It can be seen that allocation to Orissa under the SRE Scheme has increased consistently.

Talks with extremist/naxalite leaders

†2400. SHRI MOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.